

**GOVERNMENT OF INDIA
MINISTRY OF AYURVEDA, YOGA & NATUROPATHY,
UNANI, SIDDHA AND HOMOEOPATHY
(AYUSH)**

**LOK SABHA
UNSTARRED QUESTION NO.1918
TO BE ANSWERED ON 12TH February, 2021**

YOGA VILLAGES/CENTERS/PARKS

**1918. SHRI UPENDRA SINGH RAWAT:
DR. UMESH G. JADHAV:
SHRI SUMEDHANAND SARASWATI:
SHRI BHOLANATH (B.P. SAROJ):**

Will the Minister of **AYURVEDA, YOGA AND NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (AYUSH)** be pleased to state:

- (a) Whether the Government has been working to set up yoga villages/centers/parks in the country, State/ UT-wise, district-wise, block level-wise including Uttar Pradesh, Rajasthan and Kalaburagi of Karnataka; and
- (b) if so, the details thereof alongwith approved yoga centers in Rajasthan;
- (c) if not, the reasons therefor; and
- (d) the amount of funds released for these yoga villages/centers/parks during the last three years?

**ANSWER
THE MINISTER OF STATE (IC) OF THE MINISTRY OF YOUTH AFFAIRS AND
SPORTS AND ADDITIONAL CHARGE OF MINISTER OF STATE (IC) OF THE
MINISTRY OF AYURVEDA,
YOGA & NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY
(SHRI KIREN RIJJU)**

(a): As public health is a State subject, setting up yoga villages/centers/parks in the country State/UT-wise, district-wise and at block level comes under the purview of respective State/UT Governments. The Ministry of AYUSH does not maintain data on such activities of State/UT governments.

However, Under Centrally Sponsored Scheme of National AYUSH Mission (NAM) of Ministry of AYUSH there is a provision of financial assistance to States/UTs for establishing Yoga Wellness Centres including the States of Uttar Pradesh, Rajasthan and Karnataka.

(b): As per the proposals received from the State / UT Governments in their State Annual Action Plans (SAAPs), total 1067 units of Yoga Wellness Centres has been approved under NAM during the last three years.

An amount of Rs. 5900.36 lakhs has been sanctioned to different States / UTs for these Yoga Wellness Centres during last three years.

(c): However, no Yoga Wellness Centre is approved in Rajasthan in last three years.

(d): Details of the amount sanctioned is for the Yoga Wellness Centres under NAM during last three years are given at annexure.

NATIONAL AYUSH MISSION (NAM) - Yoga Wellness Centre
STATUS OF APPROVED UNITS AND AMOUNT SANCTIONED TO THE STATES/ UTS DURING DURING FY 2017-18, 2018-19 and 2019-20

Sl. No.	States/ UTs	2017-18		2018-19		2019-20	
		Total unit supported (Incl. Recurring and Non-Recurring)	Total Amount Sanctioned (Including State Share)	Total unit supported (Incl. Recurring and Non-Recurring)	Total Amount Sanctioned (Including State Share)	Total unit supported (Incl. Recurring and Non-Recurring)	Total Amount Sanctioned (Including State Share)
1	Andaman & Nicobar Islands	3	18.00	7	36.66	6	26.75
2	Andhra Pradesh	12	72.00	13	70.20	13	70.20
3	Arunachal Pradesh	1	5.40	3	15.00	3	13.80
4	Assam	0	-	70	396.00	0	-
5	Bihar	0	-	0	-	0	-
6	Chandigarh	3	22.80	0	-	0	-
7	Chhattisgarh	12	-	12	64.80	0	-
8	Dadra & Nagar Haveli	0	-	0	-	0	-
9	Daman & Diu	0	-	2	12.10	0	-
10	Delhi	0	-	0	-	0	-
11	Goa	4	24.00	4	21.60	10	54.00
12	Gujarat	12	64.80	36	194.40	36	180.00
13	Haryana	0	-	0	-	0	-
14	Himachal Pradesh	4	11.80	18	27.00	0	-
15	Jammu & Kashmir	12	64.80	0	-	0	-
16	Jharkhand	0	-	0	-	24	144.00
17	Karnataka	0	-	0	-	0	-
18	Kerala	15	87.60	14	83.16	14	75.60
19	Lakshadweep	0	-	2	4.90	11	65.40
20	Madhya Pradesh	0	-	0	-	0	-

21	Maharashtra	19	114.00	0	-	50	300.00
22	Manipur	4	24.00	8	48.00	8	43.20
23	Mizoram	0	-	20	57.60	20	48.00
24	Meghalaya	0	-	0	-	0	-
25	Nagaland	4	24.00	4	24.00	1	5.40
26	Odisha	16	86.40	16	86.40	0	-
27	Puducherry	1	6.00	1		1	4.72
28	Punjab	0	-	2	7.20	0	-
29	Rajasthan	0	-	0	-	0	-
30	Sikkim	0	-	0	-	0	-
31	Tamil Nadu	67	519.71	72	428.10	34	285.60
32	Telangana	16	92.40	22	122.40	25	153.00
33	Tripura	0	-	4	21.60	0	-
34	Uttar Pradesh	41	246.00	95	570.00	96	407.46
35	Uttarakhand	8	48.00	11	61.20	10	49.20
36	West Bengal	3	18.00	12	72.00	0	-
TOTAL		257	1549.71	448	2424.32	362	1926.328